



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : .....1199...../एनजीटी-135/2024

दिनांक 20/8/2024

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Compliance Report reference to order dated 07.08.2024 passed by Hon'ble National Green Tribunal Principal Bench, New Delhi in OA No. MA No. 48/2022 In OA No. 30/2022 Afsar Ali Vs State of U.P.**

Respected Sir,

With reference to the above-mentioned subject in compliance of Hon'ble National Green Tribunal, order dated 07.08.2024 Afsar Ali vs State of U.P. & Ors. in MA in disposed of case No. 48/2022 in OA No. 30/2022. Compliance report is hereby submitted for kind perusal and necessary action please.

**Enclosure: As above.**

Yours Sincerely

(Vikas Mishra)  
Regional Officer

**Copy to:**

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,****PRINCIPAL BENCH, NEW DELHI****MA No. 48/2022****In****OA No 30/2022****Afsar Ali****APPLICANT****Versus****State of U.P.****RESPONDENTS**

**Compliance Report reference to order dated 07.08.2024 passed by Hon'ble National Green Tribunal Principal Bench, New Delhi in OA No. MA No. 48/2022 In OA No. 30/2022 Afsar Ali Vs State of U.P.**

**It is most respectfully showeth:**

1) That, Hon'ble National Green Tribunal (here in after referred to as NGT) vide its order dated 07.08.2024 in the above said matter has passed certain directions, relevant portion is reproduced here under:

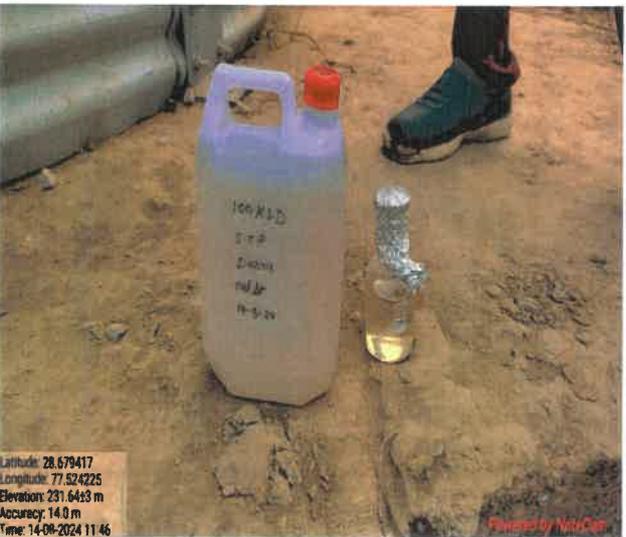
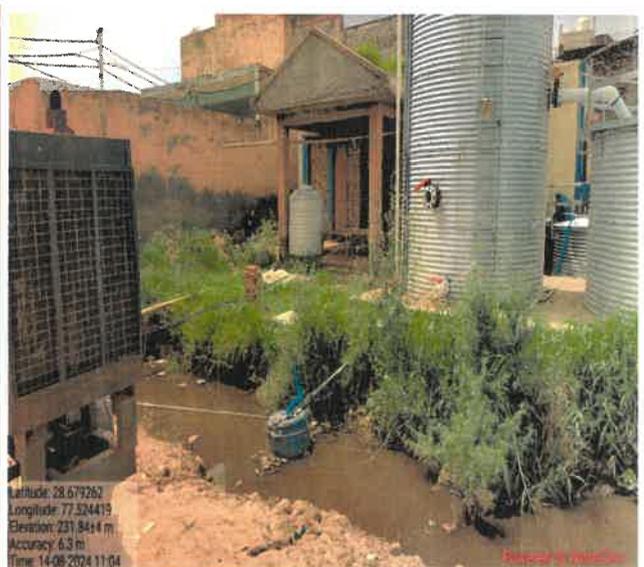
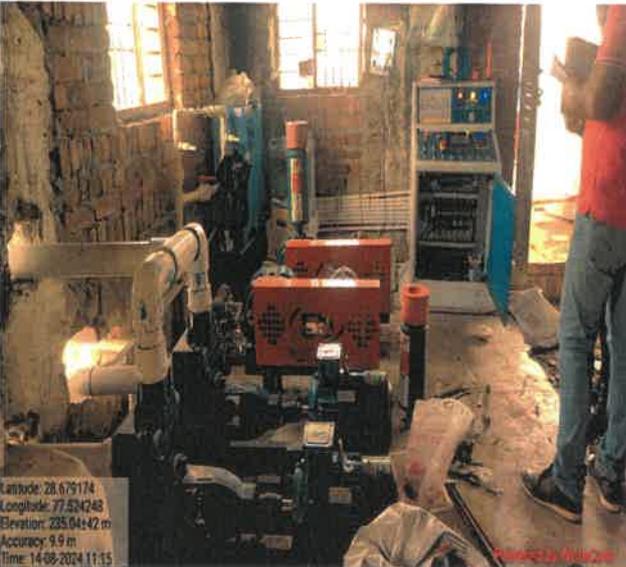
*".....2. Rohit Kumar Executive Officer, Nagar Panchayat Dasana is present. He states that STP is ready and will be functional by tomorrow and thereafter standards will be met within a week. Let the STP be put into operation as stated by him and after 7 days, UPPCB shall collect sample from the outlet of STP and submit test Report within next one week....."*

2) That, in response to UPPCB letter dated 30.07.2024, a letter was received from Executive Officer, Nagar Panchayat Dasna, Ghaziabad vide e-mail dated 06.08.2024 through which details of 100 KLD STP SBR technology has been attached and informed the setting up the work of STP to be completed. The Copy of said letter is attached herewith as **Annexure-1**.

3) That, in reference to above an inspection of site in question was made by official from Regional Office, Uttar Pradesh Pollution Control Board, Ghaziabad on 14.08.2024. During inspection it was found that Nagar Panchayat Dasna,




Ghaziabad has installed STP consisting of collection tank, biological reactor, treated water tank, ozonator, hydroheal reactor units while grit chamber, sludge removal system and tertiary treatment were not found installed contrary details of STP given by Nagar Panchayat, Dasna. Photograph of STP is given below:-



*Am*

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- 4) That, during inspection it was observed that partially domestic sewage was being pumped to collection tank of STP from temporary kuccha drain through loose pipe. Further, it was also observed that the system established earlier for pumping of effluent is still in place. Therefore, in case of overflow in the kuccha drain the possibility of it being discharged into the storm water drain through a pump cannot be ruled out. During visit photograph taken is given below:-



- 5) That, during inspection STP was found operational except ozonator and samples from inlet and outlet of STP were collected. The results of sample collected are given below:-

Name of STP	Sampling Point	pH	Color	Odour	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
100 KLD STP Dasna Ghaziabad.	Inlet of STP	6.95	Turbid	Unpleasant	93.0	280.0	180.0	$47 \times 10^6$	$33 \times 10^6$
	Outlet of STP	7.38	Turbid	Faint	55.5	230.0	140.0	$32 \times 10^4$	$21 \times 10^4$

**Remark:-**As per results of sample collected from outlet of STP, parameters are not complying the prescribed norms.

*Am*

3

- 6) That, during visit it was observed that a temporary kuchha drain has been constructed near the pond which carries the domestic effluent coming from nearby area of the pond which is connected to Dasna drain. During inspection domestic effluent coming from the said area was not being found to be discharged to the pond.
- 7) That, the De-silting work of the pond in question was found in progress and the soil collected from De-silting work is being used for the construction of the pathway/approach road to the Dasna pond.
- 8) That, UPPCB has issued show cause notice to Nagar Panchayat Dasna, Ghaziabad on 30.07.2024 for imposing an environmental compensation Rs.2,45,00,000/-. Imposition of such environmental compensation is under process.

Therefore the above compliance report is submitted before this tribunal for kind consideration and further necessary action as the tribunal may deem fit and proper.



(Anshul Sharma)  
A.E.E.  
UPPCB, Ghaziabad.

# कार्यालय नगर पंचायत डासना जनपद-गाजियाबाद

Email ID-nagarpanchayatdasna@gmail.com

पत्रांक: 439 /नपडा- NGT /24-25

दिनांक- 06-08-2024

सेवा में ,

मुख्य पर्यावरण अभियन्ता, वृत्त-1  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
टी0सी0-12वीं विभूति खण्ड गोमतीनगर,  
लखनऊ।

महोदय,

कृपया, आपके पत्र संख्या एच0 15040 /C-1 /न0पं0-07 / पर्या0 क्षति- का0ब0 नो0 /2024 दिनांक 30-07-2024 के सन्दर्भ ग्रहण करने का कष्ट करे उक्त पत्र के द्वारा नगर पंचायत डासना से स्पष्टीकरण चाहा है आपके उक्त पत्र के सम्बन्ध बिन्दुवार आख्या निम्न है -

".....6.it is also said that no sewer has been discharged in the pond and after making a kacha Nalla, the same is being diverted

7.When questioned as to how and what manner, it has been diverted and where it is now diverted, Executive officer who is present in person stated that it is being discharged with the rain water drain constructed by PWD, on the side of highways and ultimately meeting another sewer line.This step taken by concerned local body is illegal and violates Section 24(1) of Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as 'Water Act, 1974') which prohibits such discharge into a sewer....."

क्र0 सं0	नोटिस का उद्धरण	स्पष्टीकरण
	यह कि मा0 एन0जी0टी0 द्वारा उक्त प्रकरण के सम्बन्ध में पारित आदेश दिनांक-20.05.2024 के अनुपालन के सम्बन्ध में दिनांक-25.05.2024 को नगर पंचायत डासना के क्षेत्रान्तर्गत स्थित प्रश्नगत स्थल का निरीक्षण किया गया, जिसमें पाया गया कि नगर पंचायत डासना द्वारा प्रश्नगत तालाब के समीपवर्ती क्षेत्र से जनित घरेलू उत्प्रवाह को कच्चे नाले के माध्यम से बिना शुद्धिकृत किये डासना ड्रेन में निस्तारित किया जा रहा है, जो कि अन्ततः हिण्डन नदी में प्रवाहित होता है। इस सम्बन्ध में अधिशासी अधिकारी, नगर पंचायत, डासना गाजियाबाद को क्षेत्रीय कार्यालय के पत्र संख्या-380/एनजीटी-135/2024 दिनांक-28.05.2024 के माध्यम से पत्र प्रेषित किया गया है। अधिशासी अधिकारी, नगर पंचायत, डासना गाजियाबाद द्वारा क्षेत्रीय कार्यालय के पत्र दिनांक-28.05.2024 के सम्बन्ध में प्रतिउत्तर क्षेत्रीय कार्यालय में अप्राप्त है, जिसके सम्बन्ध में क्षेत्रीय	महोदय, क्षेत्रीय कार्यालय के पत्र संख्या-380/एनजीटी-135/2024 दिनांक-28.05.2024 एवं 785/NGT. 135/2024 दिनांक 12-07-2024 के द्वार मॉगी गई सूचना नगर पंचायत डासना के पत्र संख्या 438/नपडा/24-25 दिनांक 06-08-2024 के द्वारा सूचना उपलब्ध करा दी गई है। ( संलग्नक-1 )

<p>कार्यालय के पत्र दिनांक 12.07.2024 के द्वारा अनुस्मारक पत्र प्रेषित किया गया है। प्रश्नगत प्रकरण में मा0 अधिकरण द्वारा आदेश दिनांक-04.07.2024 के क्रम में क्षेत्रीय कार्यालय के अधिकारियों द्वारा प्रश्नगत सील का निरीक्षण दिनांक-15.07.2024 को अधिशासी अधिकारी नगर पंचायत डासना, की उपस्थिति में किया गया तथा निरीक्षण के दौरान प्रश्नगत तालाब के समीपवर्ती क्षेत्र से जनित घरेलू उत्प्रवाह को कच्चे नाले के माध्यम बिना शुद्धिकृत किये डासना ड्रेन में निस्तारित किया जाता पाया गया। इस सम्बन्ध में अधिशासी अधिकारी द्वारा अवगत कराया गया कि वर्तमान में उक्त घरेलू उत्प्रवाह के शुद्धिकरण हेतु 100 के0एल0डी0 क्षमता का एस0टी0पी0 निर्माणाधीन है। जिसे दिनांक-31.07.2024 तक पूर्ण किया जाना अवगत कराया गया।</p>	<p>नगर पंचायत डासना के द्वारा 100-150 के0एल0डी0 क्षमता का एस0टी0पी0 स्थापित कर संचालित कर दिया गया है।</p>
<p>उपरोक्त से स्पष्ट है कि नगर पंचायत, डासना से जनित होने वाले घरेलू उत्प्रवाह का निस्तारण बिना किसी शुद्धिकृत व्यवस्था के डासना ड्रेन के माध्यम से हिण्डन नदी में किया जा रहा है, जिससे हिण्डन नदी की जल गुणवत्ता पर विपरीत प्रभाव पड़ना स्वाभाविक है। अशुद्धिकृत सीवेज से हो रहे प्रदूषण के सम्बन्ध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक-21.09.2020 में पारित आदेश के मुख्य अंश निम्नवत हैं:-</p> <p>".....We now sum up our directions as follows:</p> <ol style="list-style-type: none"> <li>1. 100% treatment of sewage may be ensured as directed by this tribunal vide order dated 28-08-2019 in O.A. No. 593/2017 by 31-03-2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned department of the states/Uts will be liable to pay compensation as already directed vide order date 22-08-2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP....."</li> </ol> <p>अग्रेतर ओ0ए0 संख्या 593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक-20.12.2023 में पारित आदेश में वर्णित मुख्य अंश निम्नवत् है:-</p> <p>".....As observed in para 13 above, 100% treatment of sewage/effluent must be ensured and strict coercive action taken for any violation to enforce rule of law. Any party is free to move the Hon'ble Supreme Court for continued violation of its order after the deadline of 31-03-2018. This order is without prejudice to the said remedy as direction of of Hon'ble Supreme Court cannot be diluted or relaxed by this Tribunal in the course of execution. PCBs/PCCs are free to realise compensation</p>	<p>महोदय, उक्त बिन्दु के सम्बन्ध में अनुरोध करना है कि</p> <p>1- माननीय राष्ट्रीय हरित अधिकरण में योजित वाद सं0 48/2022, 30/2022 अफसर अली बनाम उ0प्र0 में पारित आदेश दिनांक 02-08-2022 के प्रस्तर 2 में उल्लिखित NGT के आदेश दिनांक 31 -01-2022 के द्वारा गठित तीन सदस्यीय संयुक्त समिति ( SPCB, Commissioner , Ghaziabad Nagar NIGAM &amp; D.M. GHAZIABAD ) के निरीक्षण दिनांक 12-03-2022 को किया गया था।</p> <p>2 माननीय राष्ट्रीय हरित अधिकरण में योजित वाद सं0 48/2022, 30/2022 अफसर अली बनाम उ0प्र0 में पारित आदेश दिनांक 02-08-2022 के प्रस्तर 3 में उल्लिखित है कि</p> <p>"3. In Compliance thereof ,the Joint Committee inspected the area on 12.03.2022 and has submitted report vide email dated 10.05.2022. The relevant part of the report is reproduced as under....."</p> <p><i>Observations made by the joint committee :</i> के उपखण्ड ii के अनुसार-  <i>"ii. Mixing of local drain stream with pond -1 must be prevented by diverting it into dasna drain immediately ."</i></p> <p>उपरोक्त <i>Observations made by the joint committee</i> के point "ii" के अनुपालन में नगर पंचायत डासना के द्वारा माह नवम्बर 2023 से ड्रेन को डायवर्ट करने का कार्य प्रारम्भ किया गया था इस कृत्य के लिए नगर पंचायत डासना किसी भी प्रकार से दोषी नहीं है। साथ ही यहाँ पर यह भी उल्लेखनीय है कि नगर पंचायत डासना के द्वारा माह नवम्बर 2023 से तालाब में गिरने वाले पानी को डायवर्ट किया जा रहा है इस अवधि में उ0प्र0</p>

for violations but from 01-07-2020, such compensation must be realized as per direction of this Tribunal failing which the erring State PCBs/PCCs will be accountable."

यह कि उपरोक्त के सम्बन्ध में क्षेत्रीय अधिकारी द्वारा मा0 एन0जी0टी0 द्वारा ओ0ए0 संख्या 593/2017 में वर्णित आदेश दिनांक-21.09.2020 एवं दिनांक-20.12.2023 के अनुसार नगर पंचायत, डासना, गाजियाबाद के विरुद्ध दिनांक-01.07.2020 से दिनांक-15.07.2024 तक (कुल 49 माह) रू0 5,00,000/- (पाँच लाख रुपये मात्र) प्रतिमाह प्रति ड्रेन की दर से कुल रूपये 49X5,00,000=2,45,00,000/- (रूपये दो करोड़ पैंतालीस लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित में वर्णित प्राविधानों के अन्तर्गत कारण बताओ नोटिस निर्गत किये जाने की संस्तुति की गयी है।

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी द्वारा प्रेषित आख्या दिनांक-29.07.2024 के दृष्टिगत जन स्वास्थ्य के हित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु सक्षम अधिकारी के अनुमोदनोपरान्त नगर पंचायत डासना, गाजियाबाद को निम्नानुसार कारण बताओं नोटिस जारी किया जाता है।

1. यह कि क्यों न मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 593/2017 पर्यावरण, सुरक्षा समिति व अन्य बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक 21.09.2020 तथा दिनांक 20.12.2023 के अनुपालन में नगर पंचायत डासना, गाजियाबाद के विरुद्ध सीवेज के शुद्धिकरण होने तक प्रतिमाह रूपये 5.00 लाख प्रति ड्रेन की दर से दिनांक-01.07.2024 से 15.07.2024 के मध्य कुल 49 माह हेतु डासना ड्रेन हेतु रूपये 5,00,000X49=2,45,00,000/- (रूपये दो करोड़ पैंतालीस लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

प्रदूषण नियंत्रण बोर्ड गाजियाबाद के द्वारा मौके का समय-समय पर निरीक्षण किया जाता रहा है परन्तु उ0प्र0 प्रदूषण नियंत्रण बोर्ड गाजियाबाद के द्वारा नगर पंचायत डासना को प्रश्नगत कृत्य पर कभी कोई आपत्ति दर्ज नहीं करायी गई।

अतः नगर पंचायत डासना पर प्रस्तावित पर्यावरण क्षतिपूर्ति की धनराशि अंकन 24500000 रूपया दोषपूर्ण है अतएव नगर पंचायत डासना को जारी नोटिस खण्डनीय है।

कृपया नगर पंचायत डासना के प्रस्तुत साक्ष्यपूर्ण तथ्यात्मक स्पष्टीकरण पर सहानुभूतिपूर्वक विचार करते हुए नोटिस सं0 एच0 15040/C-1/न0पं0-07/ पर्या0 क्षति- का0ब0 नो0 /2024 दिनांक 30-07-2024 को निरस्त कर, नोटिस को वापस लेने की कृपा करें।

(संलग्नक-2)

उपरोक्त स्पष्टीकरण इस अनुरोध के साथ प्रस्तुत है कि प्रस्तुत स्पष्टीकरण को स्वीकार करते हुए जारी नोटिस को निरस्त कर निक्षेपित करने का कष्ट करें

संलग्नक- 1- नगर पंचायत डासना के पत्र संख्या 438 दिनांक 06-08-2024

2- माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 02-08-2022 की प्रति।

अधिशायी अधिकारी  
नगर पंचायत डासना  
गाजियाबाद

प्रतिलिपि- निम्नलिखित को सूचनाथ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1-जिलाधिकारी, महोदय गाजियाबाद।

2-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद।

अधिशायी अधिकारी  
नगर पंचायत डासना  
गाजियाबाद।

# कार्यालय नगर पंचायत डासना जनपद-गाजियाबाद

Email ID-nagarpanchayatdasna@gmail.com

पत्रांक: 438/न0प0डा0/24-25

दिनांक- 06.08.2024

सेवा में,

क्षेत्रीय अधिकारी  
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,  
जनपद-गाजियाबाद

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-30/2022 अफसर अली बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक-20.05.2024 के सम्बन्ध में।

महोदय,

कृपया उक्त विषयक आपके कार्यालय के पत्र संख्या-380/एनजीटी-135/2024 दिनांक-28.05.2024 तथा पत्र संख्या-785/एनजीटी-135/2024-अनुस्मारक-1 दिनांक-12.07.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके अन्तर्गत प्राधिकृत अधिकारियों द्वारा स्थलीय निरीक्षण दिनांक-25.05.2024 के अन्तर्गत चाही गई बिन्दुवार सूचना निम्न है-

बिन्दु संख्या 01-चाही गई सूचना संलग्न है।

बिन्दु संख्या 02 एवं 03-जनित अपशिष्ट जल निकासी हेतु निर्मित अस्थायी कच्चे ड्रेन को स्थायी रूप से पक्का किये जाने के सम्बन्ध में डी0पी0आर0 शासन को प्रेषित की जा चुकी है।

बिन्दु संख्या 04-चाही गई सूचना संलग्न है।

बिन्दु संख्या 05-उक्त के सम्बन्ध में अवगत कराना है कि नगर पंचायत डासना के वार्ड नं0-12 आध्यात्मिक नगर में 05 टीपीडी क्षमता का एमआरएफ सेण्टर स्थापित एवं क्रियाशील है। जिससे सूखा कचरे का निस्तारण किया जा रहा है। एवं गीले कचरे हेतु पिट एवं आन साईट ड्रम कम्पोस्टिंग के माध्यम से गीले कचरे का निस्तारण किया जा रहा है।

बिन्दु संख्या 06-प्रश्नगत तालाब के समीप स्थित जनसंख्या द्वारा लगभग 125 KLD घरेलू उत्प्रवाह के शोधन हेतु 100 KLD-150 KLD क्षमता का एस0टी0पी0 प्लान्ट का निर्माण पूर्ण कर लिया गया है।

संलग्नक-यथोपरि।

  
अधिकारी अधिकारी  
अधीशासी अधिकारी  
नगर पंचायत डासना  
नगर पंचायत डासना  
गाजियाबाद  
जनपद-गाजियाबाद

## संलग्नक-बिन्दु संख्या-01

कार्यालय नगर पंचायत डासना गाजियाबाद  
Mail ID nagaupanchayatdasna@gmail.com

दिनांक 15/08/2023 नपडा0 लीगेसी निस्तारण / 2023-2024

दिनांक

**Mukesh Earth Movers And Contractor**  
**C-27 Indira Puri Loni Ghaziabad.**

## कार्यादेश

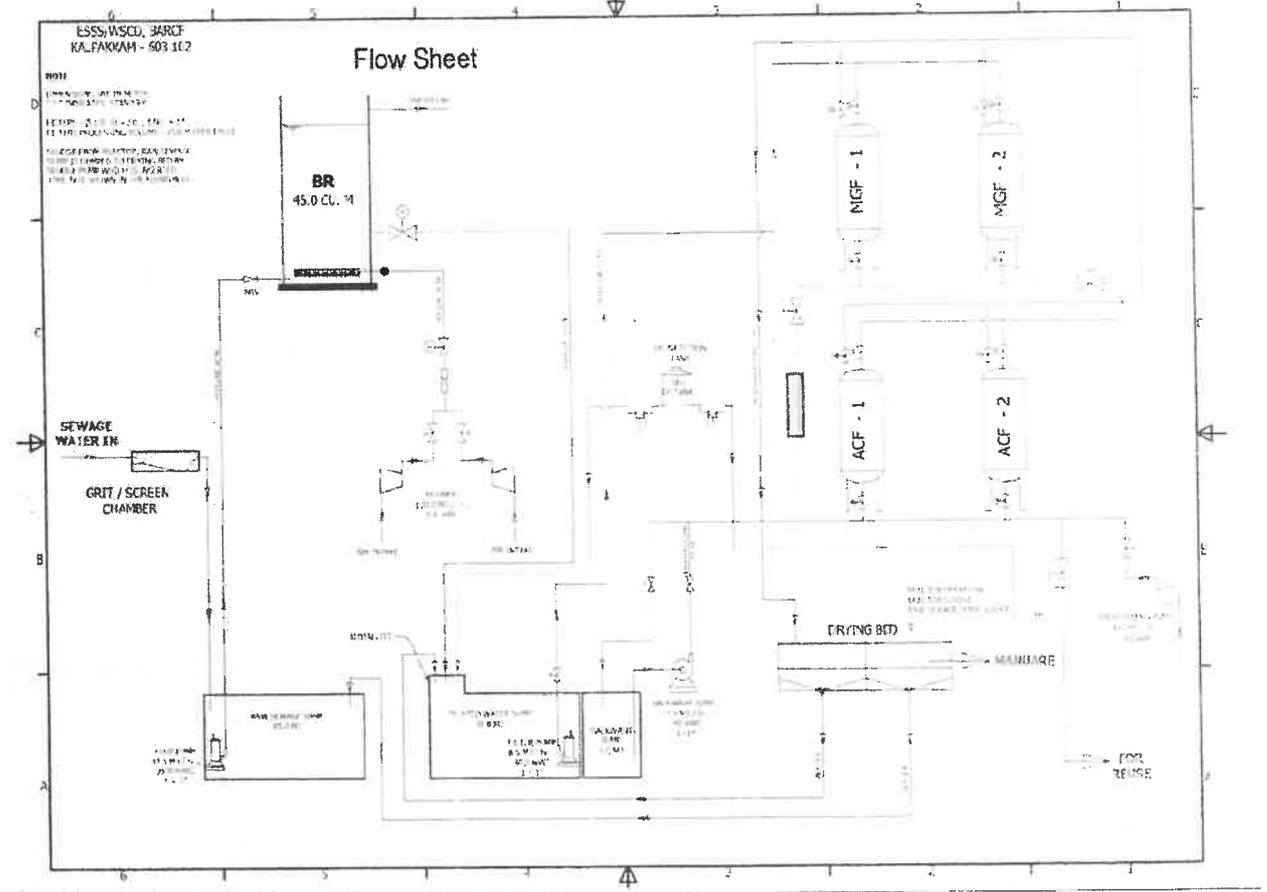
नगर पंचायत डासना के द्वारा उत्तर प्रदेश की ई-निविदा प्रिक्वोरमेंट की वेबसाईट <https://e-tender.up.nic.in> पर दिनांक 14 नवम्बर 2023 तक ई-निविदायें आमन्त्रित की गई थीं उक्त निविदा में आपके द्वारा भी प्रतिभाग किया गया था दिनांक 16 नवम्बर 2023 को <https://e-tender.up.nic.in> पर अपलोड निविदायें खोली गईं उक्त <https://e-tender.up.nic.in> के द्वारा निविदाओं के ऑटो जनरेट तुलनात्मक विवरण में आपकी निविदा L-1 पायी गई आप की निविदा नगर पंचायत डासना के द्वारा स्वीकृत कर ली गई आप इस कार्यादेश की प्राप्ति के तुरन्त पश्चात नियमानुसार निर्धारित स्टाभ पेपर पर अनुबन्ध कराते हुए अवर अभियन्ता के सुपरवीजन में स्थल पर वर्तमान में उपलब्ध लीगेसी का निस्तारण प्रारम्भ करें तथा प्रत्येक लोडिड एवं खाली वाहन का कम्प्यूअराईज कोंटे से वजन करा कर वजन की रसीद अपने बिल एवं अवर अभियन्ता के द्वारा तैयार किये गये माध्यम से बिल भुगतान हेतु प्रस्तुत करें गये निविदा एवं अनुबन्ध के नियमों एवं शर्तों का पालन किया जाना अनिवार्य है।

क्र० सं०	कार्य का नाम	अनुमानित आगणन (लाख ₹0में)	L-1 Mukesh Earth Movers And Contractor	अनुमानित लागत निविदा के अनुसार
1.	नगर पंचायत डासना में वार्ड 13 में कमले के पास सरकारी टॉन्सफारमर से तालाब तक कूड़े ( लीगेसी वेस्ट ) के निस्तारण का कार्य।	3823866.135	स्टीमेट रेट से 0. 50 प्रतिशत कम पर	3804547.804

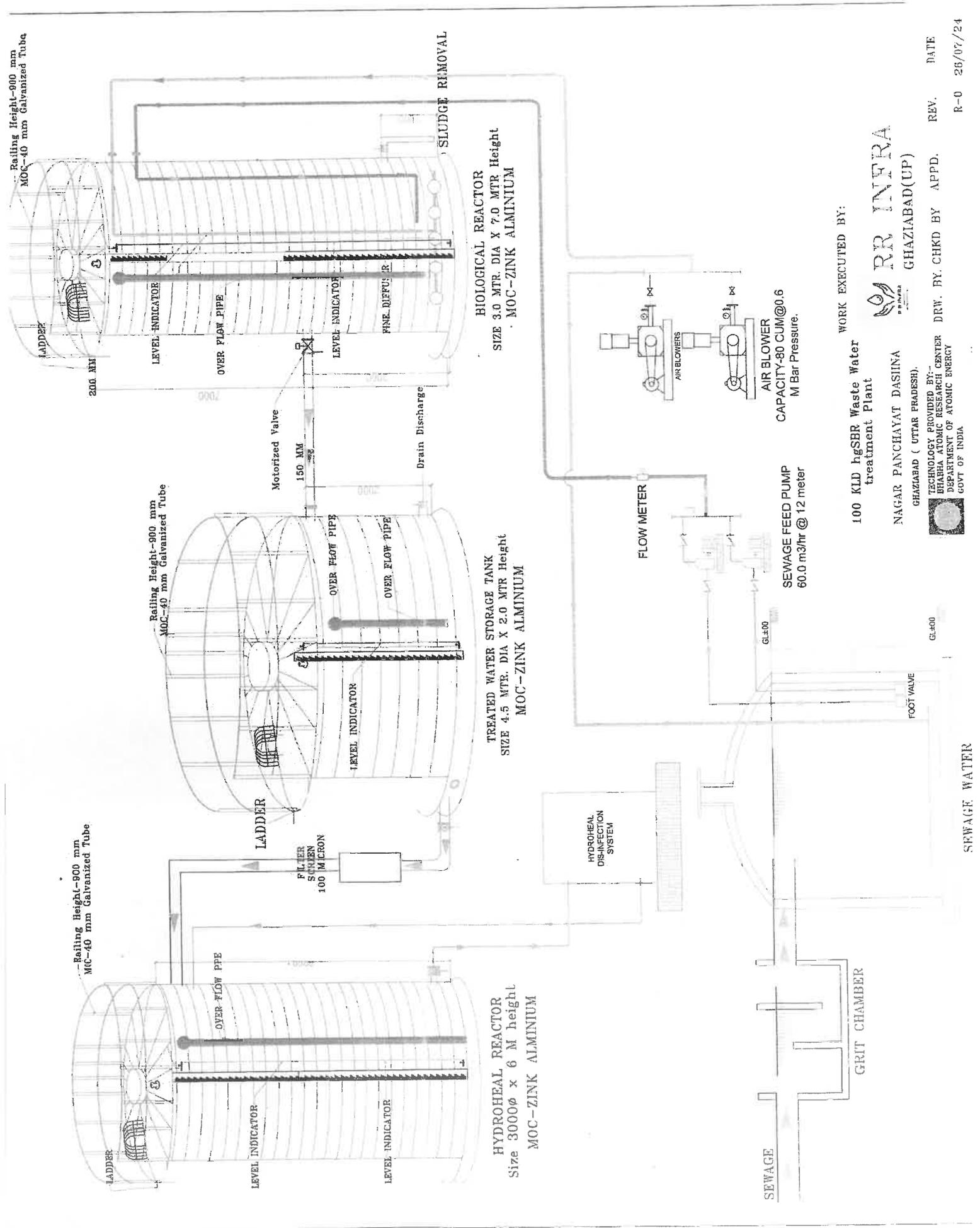
अभिशासी अधिकारी  
नगर पंचायत डासना  
जनपद-गाजियाबाद

अभिशासी अधिकारी  
अभिशासी अधिकारी  
नगर पंचायत डासना  
गाजियाबाद  
जनपद-गाजियाबाद

संलग्नक-बिन्दु संख्या-04



  
अधिसासी अधिकारी  
अधिसासी अधिकारी  
नगर पंचायत कासीना  
गाजियाबाद  
जनपद-गाजियाबाद



WORK EXECUTED BY:

100 KLD hgSBR Waste Water treatment Plant



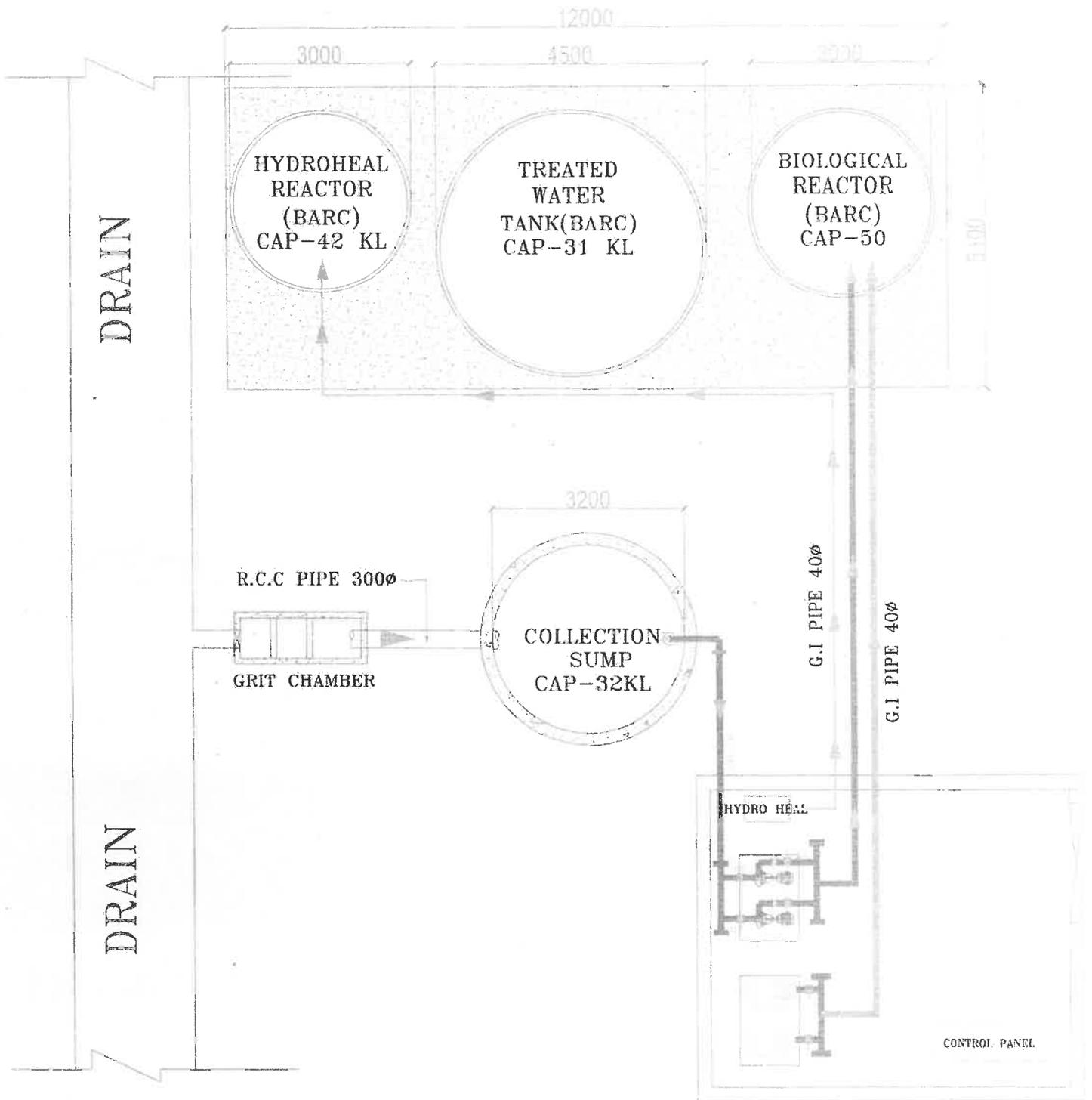
NAGAR PANCHAYAT DASIINA GHAZIABAD (UTTAR PRADESH).

TECHNOLOGY PROVIDED BY:- BHARHA ATOMIC RESEARCH CENTER DEPARTMENT OF ATOMIC ENERGY GOVT OF INDIA

REV. DATE

R-0 26/07/24

SEWAGE WATER



100 KLD hgSBR Waste Water treatment Plant

WORK EXECUTED BY:

NAGAR PANCHAYAT DASHNA  
 GHAZIABAD ( UTTAR PRADESH).



RR INFRA  
 GHAZIABAD(UP)



TECHNOLOGY PROVIDED BY:-  
 BHABHA ATOMIC RESEARCH CENTER  
 DEPARTMENT OF ATOMIC ENERGY  
 GOVT OF INDIA

DRW. BY. CHKD BY APPD.

REV. DATE

R-0 26/07/24

DRAWING TITLE-LAYOUT PLAN

## 'Items and technical details for 100KLD hgSBR'

TECHNOLOGY BY BHABHA ATOMIC RESEARCH CENTRE, DEPARTMENT OF ATOMIC ENERGY, GOVT. OF INDIA

Project Name - Total 100kLD hgSBR STP - NAGAR PANCHAYAT DASNA

Note: The list of items will may some vary after approval from BARC.

### DESIGN PARAMETRE

Parameters	Raw Sewage	Treated Sewage
pH	6.5 - 8.5	6.5 - 8.5
BOD	250- 400mg/ltr	≤10mg/ltr
COD	300-450mg/ltr (Biodegradable)	≤30mg/ltr
TSS	250- 350mg/ltr	≤10mg/ltr
Oil & Grease	20mg/ltr	<10 mg/ltr
Residual Chlorine	NIL	1-3mg/ltr
Fecal Coliform	1000000 MPN	<100 MPN/100ml
NH <sub>4</sub> -N	25mg/lits	≤5mg/l
Total Phosphorous	Upto 10mg/ltr	≤2mg/l
N-Total	40mg/lits	<10 mg/ltr

**Name of Work:** Design, supply, installation, testing and commissioning of plant comprising of mechanical, electrical, instrumentation & allied works for hgSBR technology based Sewage Treatment Plant 100 KLD

Sl. No.	Item	Quantity	100KLD			
1	Reactor Radius in HDPE/ZINC ALUMINIUM Bioreactors: 30m <sup>3</sup> x1 No.	1	30KL			Technical Details Specification Enclose
2	Sewage raw water Collection Tank (RCC)	1	32KL			
3	Filtered/Electro Ozonation Tank (HDPE) /ZINC ALUMINIUM	1	49KL			
4	Treated Water Tank (HDPE) /ZINC ALUMINIUM	1	42KL			
5	Sludge collection FILTER TROLLEY: 1m <sup>3</sup>	1	1m <sup>3</sup>			
6.	Base Civil Work , Site Cleaning, Soil Excavation and filling Fan, Lights, Railing/Fencing of Digesters, External Lighting of Plant and Horticulture Plantation.	1				

### **Technical**

Sl. No.	Item	Quantity	100KLD	Make	
1	Pumps	In each			
2	Special Sewage water Pump, Raw water feed pump, Foot mounted pump Flow, Head- 15.0 m	2	50.m <sup>3</sup> /hr.	Kirloskar	
	Disc screen Filtered Foot mounted pump Flow, Head- 15.0m	2	40m <sup>3</sup> /hr.,	Kirloskar	
	Flowrate - 40.0m <sup>3</sup> /hr., Head-15.0 m Ozonation tank feed pump	2	30.m <sup>3</sup> /hr.	Kirloskar	
	Roots Blower/Aeration Blower including motor Flowrate -80.0m <sup>3</sup> /hr, Head-5.5 m	2	Flowrate- 80m <sup>3</sup> /hr.	Kay/ Shanti	
	Filters				
	Purification unit fitted with Atomic Ozone on BARC Technology with valid TT. Fully automatic with VCU unit and display with test instruments.	1	100G/H	Manufactured on ISRO Technology by R&R Infra	
	Oxygen Concentrator 10LPH with 2 outlet and digital display	1	yes	Manufactured on ISRO Technology By R&R Infra	
	Air pressure Gauge	1	In airline	AIRON	

Water Pressure Guage	2	30mm	LascoGerman	
CPVC Pipeline with all connection fitting and fixtures	2	yes	Care	
Neumatic valve	As required	yes	Aashirwad	
NRVbrass INLINE	As required	Yes	Reputedbrand	
Air diffuser	3	1 Mtr x 100 mm		
Water Level Indicator in Glass/trans fibre	1	On reactor	On reactor	
DO Metre	1	On reactor	Sigma or reputed brand	

**Electrical and instrumentation cost**

Sl. No.	Item	Quantity	Unit	PRICE		
1	Electrical work: MCC panel, RV MCC panel, VFD, cabling and cable tray laying	1	Lot		Lot	Havel/ L&T
2	PLC panels, Control panel desk, DP transmitters, DO sensor, levels sensor, Cabling and cable tray laying	1	Lot		Lot	R&R Infra/Delta
3	Water level Laser sensor	1	lot		Lot	Celeron
4	16/21 inch color HMI with flow visual	1	lot		Lot	Delta
5	Power Ph preventer	1	lot		Lot	L&T

**Biological Culture**

1	Bacteria Cultures supply and feed in reactor in guidance of Bhabha Atomic Research Centre, Kalpakkam TN	1	lot		Lot	BARC/ Licensee of BARC
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"CAIR" ON OFF TYPE 220V AC SINGLE PHASE ELECTRICAL ACTUATOR OPERATED UPVC BUTTERFLY VALVE.

**ELECTRICAL ACTUATOR DETAILS:**

MANUFACTURER : CAIR EUROMATIC AUTOMATION PVT. LTD  
 BRAND / MODEL : CAIR / MOD - BASIC  
 APPROVALS : DESIGN (TUV) / ISO 9001:2015 / CE / IEC  
 CHARACTERISTIC : ON OFF TYPE  
 TRAVEL : QUARTER 90°  
 INDICATOR : CONTINUOUS POSITION INDICATOR  
 PHASE : SINGLE PHASE  
 SUPPLY : 220V AC (±10%), 50 Hz  
 BODY MATERIAL : ALUMINUM ALLOY  
 AMBIENT TEMPERATURE : 10 °C - 55 °C  
 MOTOR INSULATION : CLASS F  
 PROTECTION CLASS : IP 67 - WEATHER PROOF  
 LIMIT SWITCH : 1 NO + 1 NC OUTPUT OF 220V AC  
 POSITION ON POWER FAIL : STAY PUT  
 MANUAL OVERRIDE : PROVIDED (KEY TYPE)

**VALVE DETAILS:**

BODY : UPVC  
 DISC : UPVC  
 SEAT : NITRILE  
 WORKING PRESSURE : 7 BAR  
 TEMPERATURE : 80° C  
 END CONNECTION : WAFER TYPE

***Reactor Zink Aluminum Tank Details***

TECHNICAL SPECIFICATIONS OF SHEET	
Wall Sheet Yield Strength	300 MPA
Wall Sheet Tensile Strength	340 MPA
Elongation	18%
Sheet Corrugation Space	75 mm
Wall Sheet Corrugation Depth	18 mm
Thickness	0.8 mm Each corrugated sheet
Sheet Galvanize Coating	Zinc Alume ZA150
MOC of Sheet	Zincalume
ROOF SPECIFICATIONS	
Roof Type	Self Supported Dome type
Bulk Density Kg / cu m.	1000 Kg /m3
Sesmic Zone	Zone IV
Roof Angle	8°
Wind Speed	180 Km/Hr
Roof Structure	Hot dipped galvani zed

TECHNICAL SPECIFICATIONS OF LINER	
Weight / sq. m. (G.S.M.)	760 gsm
Anti-Algae Stabilized	Yes
Both Side PVC Food Grade	Yes
Thickness (mm)	0.8 mm
Water-proofness	200 PSI
Standard Colour	Grey
Base Fabric	High Tenacity Polyester filament yarn
Temperature	[-05 to +60]°C
PH Range	3 to 13
Tested	2 Kg/cm <sup>2</sup> for any leaks
TANK ACCESSORIES WITH EACH TANK	
Manual Level Indicator	1 Nos
Level Indicator Cover	1 Nos
Liner - Reinforced PVC,UV stabilized	1 Nos
Aluminium Internal Rope Ladder	1 Nos
Roof Access (600mm x 600)	1 Nos
Anchor fasteners G.I studs for ring beam fastening	1 Set
Hold Down Brackets HD Galvanized	1 Set
Handrail (Hot Dip Galvanized)	1 Set
Roof truss & Cross Trusses ( HDG)	1 Set
Heavy Duty external Ladder	1 Set
External Ladder Cage Ring GI	1 Set
NOZZLE WITH EACH TANK (HOT DIP GALVANIZED)	
Inlet flange (HD GALVANIZED)	1 Set
Outlet flange (HD GALVANIZED)	1 Set
Overflow flange (HD GALVANIZED)	1 Set
Wall mounted drain flange (HD GALVANIZED)	1 Set

### **BIO-REACTOR CONFIGURATION:-**

No. of cycle/day	6
No. of reactor	1
Exchange volume (EV)-m <sup>3</sup>	65%
Dead volume (DV)- m <sup>3</sup>	35%
Total liquid volume (LV)-m <sup>3</sup>	Asper size
Reactor size (diameter)-m	Asper capacity
Reactor height (H) m	+6.00 M
Liquid height (h)-m	90%
Dead volume height- m	10%
Reactor configuration	Reactor is cylindrical vessel of Zink Aluminum/HDPE

## **Twin Roots Blower Technical**

### **Technical**

Presser	.6-.7M Bar
Discharge	40 to 1000 m <sup>3</sup> /hr. @ 6000 mWC
Brand	KAY/SHANTI 10
Suction Capacity	75 TO 200 m <sup>3</sup> /hr.

Differential Pressure	0.4Kg/Cm <sup>2</sup>
Quantity	As need
Blower Speed	1200to1440RPM
Shaft Power	1.2BHP
Recommended Motor	5010HP/1440RPM
Drive	V-Belt Drive
Cooling	Air Cooled
Duty	Continuous
Discharge Line	40to60NB
Orientation Flow	Vertical
Lubrication	Both side oil*

**Material of Constructions:**

Casing	Cast Iron GR.-260FG.-210
Casing Cover	Cast Iron GR.-260FG.-210
Rotor & Shaft	Forged Steel EN-19(BS970:1955)
Gears	16MnCR5, Spur Duly hardened & Ground
Base Frame	M.S. fabricated Channel
Silencer	M.S. Sheet Filled With Glass Wool
Bearings	Anti-Friction (SKF & FAG)
Seal	Lip Seal

**Standard Accessories with Blower**

Slide Rail type Common Base Frame for Blower & Motor
Drive & Driven Pulley
V-Belt Guard and Set of V belt
Pressure Gauge
Suction Silencer
Suction Filter
Safety Valve (Spring Loaded type)
Foundation Bolts & NRV

<b>HDPETANKTECHANICALSPECIFICATION(VARYASPERCAPACITY)</b>	
Manufacturer	R&RInfra
DENSITY@23° C	0.953G/CM3
MFI 190DEG.	0.45G/10MIN.
YIELDSTRESS	21MPA
YIELDSTRAIN	10%
TENSILE MODULES OFELASTICITY	800MPA
TENSILECREEP	430MPA
MODULES	240MPA
MOC	HIGHDENSITYPOLYETHYLENEIMPORTEDDRAWMATERIALS
TYPE	VERTICALCYLINDRICALSPIRALL
ELONGATION	10%
TEMPRETURE	UPTO+60DEG.
STANDERDCOLOUR	BLACK
DENSITY	DESIGNUPTO 1.9
SUTAIBLEIN	ZONE-1CORROSIVELIQUIDS/ZONE-2SLURRIES/ ZONE-3SOLIDS
<b>MAINSHELL(VARY ASPERCAPACITY)</b>	
OUTERDIMENTION	ID2400 MMX6700MMHOR ASREQUIRED
VOLUME	30KLORASREQUIRED
SHELLTHICKNESS	15/18/22/24/26/28/30MMTHKAT0.8/0.8/0.8/0.7/1.7/0.6/0.5/0.5MMHEIGHT
OUTERFINISH	SPRIALLDESIGNASASTINNERSSMOTHFINISH
INER FINISH	SMOTHFINISH
<b>BOTTOM(VARYASPERCAPACITY)</b>	
TYPE	FLATBOTTOM
DIMENTIONS	OD2550MMX32 MMTHICKNESSORAS REQUIRED
WELDINGDETAILS	OUTERSIDE-10K/20K/30K/40K---INNERSIDE-20K/30K/40K
WELDINGTYPE	EXTURSIONWELDINGASPERDVSSTANDERD
STIFFNERS	OUTERSIDE-18NOSGUSSET -----INNER SIDE12 NOSL-TYPE GUSSETS
<b>TOP(VARYASPERCAPACITY)</b>	
TYPE	CONICALX250MMHORASREQUIRED
DIMENTIONS	OD2400X15MMTHKOR ASREQUIRED
WELDINGDETAILS	OUTERSIDE-10K/20K---INNERSIDE-20K
WELDINGTYPE	EXTURSIONWELDINGASPERDVSSTANDERD
STIFFNERS	INNERSIDE 6NOSI -TYPEGUSSETS
<b>NOZZELS(VARYASPERCAPACITY)</b>	
TYPE	LONGNECK SLIPONFLANGE
DIMENTIONS	FOLLOWANSIB16.5
SIZES	ASPERREQUIRED
MOC	HDPEWITHMS GIBACKINGFLANGE
STIFFNERS	3NOSOUTERSIDEOFNOZZLEORASREQUIRED
<b>ACCESORRIES(VARYASPERCAPACITY)</b>	
LEVELINDIATOR	MANUALFLOTTYPE LEVELINDICATOR
LADDER	MONKEYLADDERWITHSAFETYGRILLINMSEPOXYPAINTED
RAILING	OD 40MMPIPE RAILINGWITHEPOXY PAINTED

Item No.01

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH**

(By Video Conferencing)

Miscellaneous Application No.48/2022

IN

Original Application No.30/2022

Afsar Ali

...Applicant

Versus

State of Uttar Pradesh

...Respondent

Date of hearing: 02.08.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant:

None.

Respondent

Mr. Daleep Dhyani, Advocate for UPPCB.

**Application is registered based on a complaint received by Email.**

**ORDER**

1. Grievance in this application filed by the applicant Mr. Afsar Ali is regarding cleaning of pond opposite religious place of Siddha Peeth Devi Temple at village Dasna, Parganan Dasna, Ghaziabad at Khasara nos. 2076, 2077, 2078 which has got polluted because of dumping garbage and polluted water and is now a health hazard to all the nearby residents and is also damaging the surrounding agricultural fields and crops.

2. Vide order dated 31.01.2022, this Tribunal constituted a Joint Committee comprising of SPCB, Commissioner, Ghaziabad Nagar Nigam and District Magistrate, Ghaziabad and directed the same to submit factual and action taken report within two months. The relevant part of the order is reproduced hereunder:-

*"In view of the above, we direct the SPCB, Commissioner, Ghaziabad Nagar Nigam and District Magistrate, Ghaziabad to*

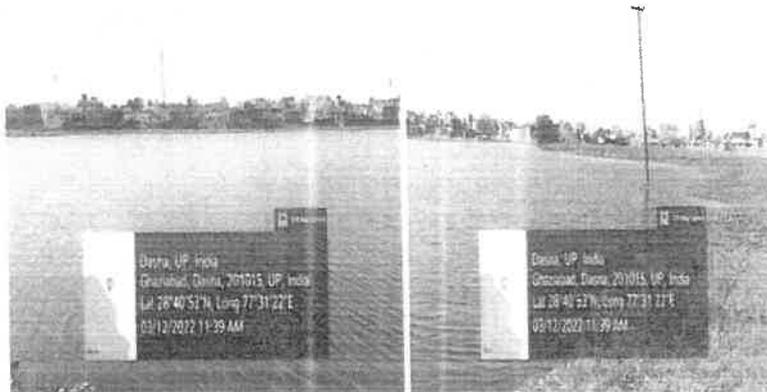
*look into the grievance. The State PCB will be the Nodal agency for coordination and compliance. The joint Committee may meet within one month and undertake site visit and look into the grievance. Factual and action taken report may be furnished within three months before the Ld. Registrar General, NGT, Delhi by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF and, if necessary, he may put the matter before the Bench for necessary directions."*

3. In compliance thereof, the Joint Committee inspected the area on 12.03.2022 and has submitted report vide email dated 10.05.2022. The relevant part of the report is reproduced as under:-

"X X X X X X

**Major Observations:**

- I. As per revenue record/ information provided by Nagar Panchayat Dasna, Pond is situated at khasra nos. 2076, 2077, 2078, Dasna, Ghaziabad, which is marked as **POND-1** in the satellite imagery of the said area attached as **Annexure-1**. Areas of khasra no. 2076, 2077, 2078 are respectively 1.758-hectare, 3.376-hectare, 1.620 hectare. Thus, total land area of **6.754 hectare** is recorded as waterbody in revenue records, copy of naksha-nazri provided by Nagar Panchayat Dasna is attached as Annexure-2.
  - II. During inspection, Sample of pond-1 was collected and analyzed in Regional Laboratory, U.P. Pollution Control Board, Ghaziabad, copy of analysis report is annexed as Annexure -3.
- Photographs of pond taken during inspection are as follows:



III. It was observed by the Joint Committee that there is water logging on land situated opposite Devi Mandir temple, Dasna due to low lying area and improper drainage system in nearby areas, which is being disposed temporarily into dasna drain through a pump set by Nagar Panchayat Dasna presently. During inspection, pump set was not operational and overflow was being mixed with Pond-1.

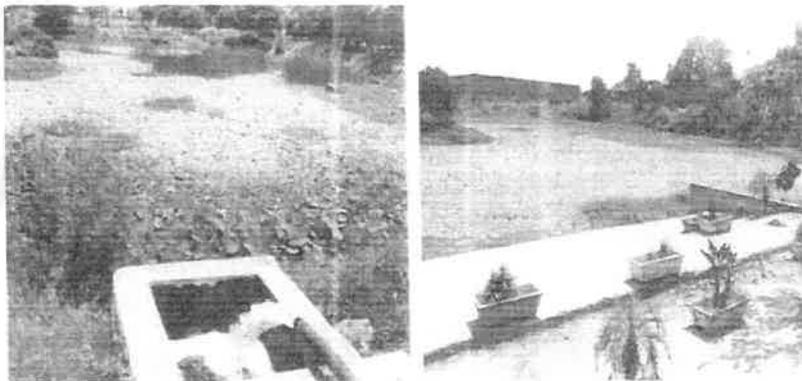
EO, Dasna informed that this low lying area is a separate land piece from pond-1 and it is necessary to connect the drainage system of nearby areas with the main drain situated near NH-9 to stop water logging.

Photographs taken during inspection are as below:



IV. Joint Committee observed that there is water body inside the premise of Devi Temple as well, which is marked as Pond-2 in topographical map. EO, Dasna informed that as per revenue record, this pond is situated at khasra no. 2292, village- dasna having area of 2.187 hectare and it is being maintained by Nagar Panchayat Dasna and temple administration. No sewage was found being discharged into Pond-2. However, hyacinth removal needs to be done from said pond.

Photograph taken during inspection are as below:



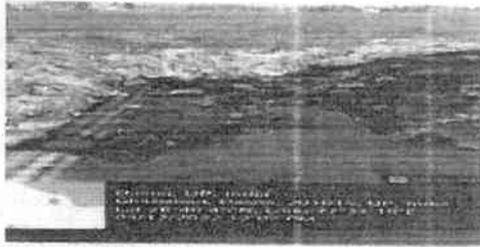
V. It was observed by the Joint Committee that another water body is situated adjacent to said pond-1 which has been connected with pond-1 through conduit pipe line, which is marked as Pond-3 in the satellite imagery. Executive

*Officer, Nagar Panchayat Dasna informed that the said water body is a private water body maintained by Mr. Aas Mohammad and he has not obtained any permission from NPP, Dasna whatsoever.*

*Photographs of said water body are as follows:*



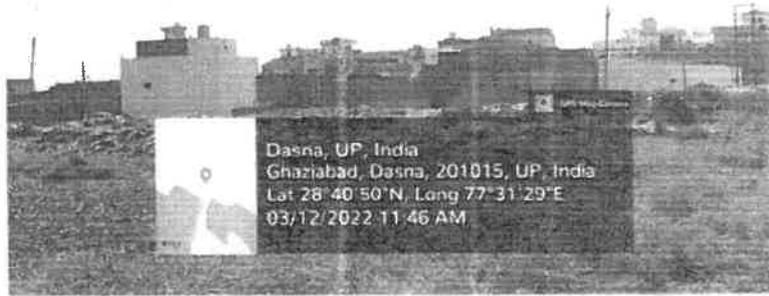
*VI. It was observed by the Joint Committee that 01 local drain stream is getting mixed with pond-1, in which municipal solid waste was also found dumped near pond. Photograph taken during inspection is as follows:*



*VII. It was informed by Executive Officer that solid waste is not dumped by Nagar Panchayat and action has been initiated to stop mixing of untreated effluent into pond by construction of connecting drain of length approx. 250 meters, which was found under construction. Photograph of same near Teliyan masjid, Dasna is as follow:*



iii. It was found that some legacy waste is also dumped near pond-1. As per Executive Officer, Dasna, the land, on which legacy waste is dumped is situated at khasra no. 2244, 2248, 2249, Dasna, Ghaziabad, which is separate land from said pond. At present, no new waste is being dumped at site, the waste was dumped as legacy waste and proposal for remediation will be submitted for same. Photograph taken during inspection is as follow:



IV. Executive officer informed the Joint Committee that there is encroachment on some part of pond land marked as pond-1 and measurement is required for assessment of actual area under encroachment.

V. Sample of ground water nearby pond-1 was collected from India marka hand pump at Dudhiya peepal, Dasna and analyzed in Regional Laboratory, U.P. Pollution Control Board, Ghaziabad, copy of analysis report is annexed as Annexure -4.

**Observations made by the Joint Committee:**

- i. Measurement of encroached area should be done by revenue department and encroachment on waterbody land (Pond-1) should be removed by District Administration and Nagar Palika.
- ii. Mixing of local drain stream with pond-1 must be prevented by diverting it into dasna drain immediately.
- iii. Proposal should be submitted by Nagar Panchayat Dasna to stop water logging opposite devi mandir Dasna.
- iv. Necessary steps should be taken for restoration and cleaning of pond-1 by Nagar Panchayat Dasna.
- v. Remediation of legacy waste should be done in time bound manner.
- vi. Proposal regarding scientific disposal of municipal solid waste generated from Dasna should be submitted by Nagar Panchayat Dasna."

4. Even though on its part the Joint Committee has tried to do its best to present the factual position but to us the same appears to suffer from serious functional deficiencies. To mention a few no efforts have been made to ascertain the nature and extent of encroachments, names of encroachers on the land of public ponds, eviction proceedings, if any, taken and also number in revenue record, area, ownership and user of private pond. The report of the Joint Committee shows gross inaction and serious lapses on the part of the concerned Statutory Authorities. Suitable Action Plan needs to be evolved and implemented with specific timelines to resolve environmental problems highlighted in the report and recommendations of the Joint Committee.

5. In the course of hearing of this case after pass over Mr. Utsav Sharma, Regional Officer, UPPCB Ghaziabad also joined the proceedings through VC and has apprised us about his perception of the factual position and requests for grant of time for submitting Action Plan with specific timelines for remedial measures.

6. Notice be issued to the Chairman, State Wet Land Authority, Chief Executive Officer, Nagar Panchayat, Dasna, and District Magistrate, Ghaziabad requiring them to file their response with appropriate action plan with specific time lines.

7. We also consider it essential to direct the State PCB, Chief Executive Officer, Nagar Panchayat, Dasna and District Magistrate, Ghaziabad to take further remedial action in accordance with law by following due process and file further action taken report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

8. List for further consideration on 04.11.2022.

9. In the facts and circumstances of this case, presence of the Chief Executive Officer, Nagar Panchayat, Dasna, Regional Officer, UPPCB, Representative of State Wet Land Authority and District Magistrate, Ghaziabad before this Tribunal on the next date of hearing either through video conferencing or physically is also considered to be essential for presenting relevant evidence and assisting this Tribunal in effective and proper resolution of questions relating to environment arising in this case out of enactments Specified in the National Green Tribunal Act, 2010 and they are accordingly directed to remain present before this Tribunal as witnesses with all relevant material on the date of hearing fixed.

10. A copy of this order be also sent to the State PCB, State Wet Land Authority, Chief Executive Officer, Nagar Panchayat, Dasna, and District Magistrate, Ghaziabad by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

August 02, 2022  
AG